

**TECHNOLOGY UPGRADATION FUND SCHEME**

4848. SHRI VISHNU DATT SHARMA:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state :

- (a) whether the Government is implementing the Technology Upgradation Fund Scheme (TUFS) to modernize heavy industries in the country, especially in Madhya Pradesh;
- (b) if so, whether the Government has extended financial assistance under TUFS to industries in the districts of Katni, Panna, and the town of Khajuraho in the Khajuraho Lok Sabha Constituency;
- (c) if so, the details thereof and also the measures taken to make the scheme more effective; and
- (d) if not, the reasons therefor and also the steps being taken to address the issue?

उत्तर

ANSWER

वस्त्र राज्य मंत्री (श्री पबित्र मार्घेरिता)

THE MINISTER OF STATE FOR TEXTILES  
(SHRI PABITRA MARGHERITA)

**(a) to (d):** With a view to promote technology upgradation in the textile sector, Amended Technology Upgradation Fund Scheme (ATUFS) was launched in January 2016 which was valid till 31<sup>st</sup> March, 2022. Currently, only committed liabilities being cleared under ATUFS for UIDs generated till 31.03.2022. To improve the effectiveness of the scheme, various steps are being taken which include administering and reviewing with a two stage monitoring mechanism i.e. Technical Advisory-cum-Monitoring Committee (TAMC) and Inter-Ministerial Steering Committee (IMSC), incentivizing machineries with above benchmarked technologies only, web based tracking through iTUF Portal, etc.

In the state of Madhya Pradesh, no proposal from the districts of Katni, Panna, and Khajuraho is currently pending with the Ministry under ATUFS.

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